

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 602  
IB-153/ND/2023

**IN THE MATTER OF:**  
**M/s. PSBEDI Archive Pvt. Ltd.**

**...PETITIONER**

**Vs**

**M/s. Alankit Ltd.**

**...RESPONDENT**

**Section**  
**U/s 9 of IBC, 2016**

**Order delivered on 14.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Operational Creditor** :Mr. Alok Tiwari, Ms. Dakshayani Saxena and Ms. Kritika Bansal, Advs.  
**For the Respondent/Corporate Debtor** :Mr. Aditya Madaan, Mr. Aishwarya Adlakha, Advs.

**ORDER**

Heard the arguments on behalf of the Corporate Debtor and also the rejoinder arguments of the Operational Creditor. Both the sides may file their written submissions alongwith judicial decisions, if any, before the last date of hearing. List the matter on **11.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**